

SHRI SATISH CHANDRA : No, Sir. It has no relation to that.

SHRI H. P. SAKSENA : Shall we have a definition of the scope of 'public interest' and its whole boundary? In this way, it is easy to withhold any information that the Government pleases from this House.

SHRI SATISH CHANDRA : It is only in connection with part (b) of the question which reads, "What are the names of the companies from whom such supplies are obtained and the countries to which they belong?" that I withheld the information in public interest. I would respectfully submit, Sir, that no Government in the world can afford to disclose the names of the suppliers of its warlike stores, especially when the country is not self-sufficient and is importing them from foreign lands.

SHRI P. SUNDARAYYA : Has our Air Force become a dumping ground for the salvaged parts of Hawkers Ltd.?

MR. CHAIRMAN : No, no.

PREPARATION OF CALENDAR

*162. DR. RAGHUBIR SINH : Will the Minister for HOME AFFAIRS be pleased to state :

(a) whether Government have taken any action to evolve and introduce a uniform and co-ordinated Indian calendar for the use of all people in India ;

(b) if the reply to part (a) be in the affirmative :—

(i) whether the task has been entrusted to anyone ; if so, to whom ; and

(ii) what instructions, if any have been issued to those persons as regards the basic essentials to be followed in determining the final framework of any such uniform and co-ordinated Indian calendar ?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) No, Sir.

(b) Does not arise.

SHRI C. G. K. REDDY : What is the reply, Sir ?

MR. CHAIRMAN : "(a) No, Sir ; (b) Does not arise."

SHRI B. C. GHOSE : Why not, Sir ?

CUT IN SALARIES

*163. SHRI K. C. GEORGE : Will the Minister for HOME AFFAIRS be pleased to state :

(a) whether the Madras Government have requested the Government of India's permission for imposing a cut in the salaries of the Central Government officials working in that State, to bring them in line with the cut in the salaries of the State Government officials ;

(b) if so, what action Government have taken in the matter ; and

(c) what savings would result from this cut ?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) The hon. Member is presumably referring to officers of the All India Services, who are now serving in connection with the affairs of the State and who are being controlled and paid by the Madras Government. That Government have requested the concurrence and the assistance of the Government of India for the imposition of a 10% cut in the salaries of such officers.

(b) The matter is under consideration.

(c) Information on this point is being sought from the State Government and will have a material bearing on the consideration of the proposal.